

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.38/(MAH)/2017
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Sanmit Infra Limited

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Lokanath Misha	Advocate	

Order

CP No.38/66/NCLT/MB/MAH//2017

Company Petitions admitted, vide separate order.

List this matter for final hearing on 30.6.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)